

No. 12

MA-2898/2002 in OA-2703/2002

07.01.2003

Present : Sh. N.S. Mehta, Sr. Standing Counsel for applicants in MA/respondents in OA.
Sh. S.K. Gupta, proxy for Sh. B.S. Gupta, counsel for respondents in MA/applicants in OA.

Heard the learned counsel for both the parties.

On a consideration of the MA filed by the respondents seeking extension of time to comply with the Tribunal's order dated 17.10.2002 in OA-2703/2002 and the reply to the said MA filed by the applicant in the OA, two months further time for compliance from 18.12.2002 is granted to the respondents.

MA-2898/2002 is disposed of as above.


(Dr. A. Vedavalli)
Member(J)

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